OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI.

ORDER

On attaining the age of superannuation Sh. Mani Ram, Chowkidar, E.C. 90562 S/o Sh. Jeev Lal posted in Care Taking Branch, RACC, New Delhi will retire from Government Service with effect from 31.03.2022 (A/N).

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)

22558 - 595 _/PF/Admn.III/2022

Dated, Delhi the 9 MAR 2022

Copy forwarded for information and necessary action to:-

- 1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi
- 2. The Ld. Principal District & Sessions Judge, New Delhi District, PHC, New Delhi.
- 3. The Ld. Administrative Civil Judge, RACC, New Delhi
- 4. The DDO/Assistant Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
- 5. The PAO, Central District, Tis Hazari Courts, Delhi (through Accounts Branch concerned).
- 6. The A.O. Vigilance & Litigation Branch, Central/RACC & New Delhi District, PHC, New Delhi.
- 7. The Administrative Officer/Branch In charge, Care Taking Branch, RACC, New Delhi
- 8. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi 9. Dealing Assistants-Establishment/P&T, Admn.III, THC, Delhi
- 10. The Dealing Official, Leave seat, Central/RACC & New Delhi District, PHC, New Delhi.
- 11. Pay Bill Clerk & Service Book Seat official, Central District, Tis Hazari Courts, Delhi for necessary action.
- 12. The Dealing Official, Pension Cell, Central District, THC, Delhi.
- 13. Dealing Official Layer Seat, Tis Hazari Courts, Delhi.
- 14. The Web-Site Committee, Tis Hazari Courts, Delhi.
- 15. Recruitment Cell, Tis Hazari Courts, Delhi.
- 16. Sh. Mani Ram, Chowkidar, E.C. 90562 S/o Sh. Jeev Lal posted in Care Taking Branch, RACC, New Delhi

(BALBIR SINGH SHALAR

Administrative Officers (Judicial)

Admn. Branch - III

O/o Principal District & Sessions Judge (HQs.) Delhi.